

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

15  
15  
CA(CAA) NO. 303/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> September 2017, 10.30 A.M

Name of the Company		Abhashree Advisory Pvt Ltd .		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1 C. Mohan Ban Goelie PCS

Applicant to

Order  
7/9/17

ORDER

Ld. Pr. CS for the petitioner made a request for adjournment. Prayer is allowed.

List the matter on 16/10/2017.

2d  
(Jinan K.R.)  
Member (J)

8d  
(Vijai Pratap Singh)  
Member (J)